

Final Constitution of Benches at Lucknow Bench of the Court with effect from 22nd April, 2013

1	Hon. Devi Prasad Singh, J. Hon. Ashok Pal Singh, J. (Court No. 27)	<p>Fresh Service Writs and the Writs arising out of proceedings u/s 29 of State Financial Corporation Act for Orders, Admission and Hearing including Bunch cases.</p> <p><u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of the matters starting from oldest of this category.</p>
2	Hon. Rajiv Sharma, J. Hon. Arvind Kumar Tripathi-II, J. (Court No. 24)	<p>(a) Fresh F.A.'s, F.A.F.O.'s and Family Court Appeals, Income Tax Appeals and References, Central Excise Appeals, Writs relating to Tax Matters, Excise, Central Taxation, Writs relating to Recovery including Tax recovery matters for Orders, Admission and Hearing including Bunch cases, and</p> <p>(b) Listed Misc. Writs starting from the oldest upto the year 2010 for Orders, Admission and Hearing including Bunch cases.</p> <p><u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of the matters starting from oldest of this category.</p>

CHIEF JUSTICE
17-04-2013